

DIVISION BENCH
COURT - II

O-214

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/42(KB)2016
IA(COMPANIES.ACT)/61(KB)2024,
IA(COMPANIES.ACT)/32(KB)2024,
CONT.A./4(KB)2024

**CORAM 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22ND MAY 2024

IN THE MATTER OF	YOGENDRA PAL JAIN & ANR VS SOUTH EASTERN CARRIERS PVT LTD.
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearance (via video conferencing/physically)

Mr. NPS Chawla, Adv.] For the Petitioners

Ms. Veera Mathai, Adv.]

Ms. Purna Shaha, Adv.]

Mr. Patita Paban Bishwal, Adv.] For the Respondent No. 3 and 4

Ms. Suranjana Chatterjee, Adv.]

Mr. Siddhartha Jain] For R9 in person

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. List the matter on **20.06.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**